

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 162 of 2010

Dated: 12th October, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

**Southern Electricity Supply Co.
Of Orissa Ltd.**

.....

Appellant (s)

Versus

O.E.R.C. & Ors.

.....

Respondent (s)

Counsel for the Appellant (s) : Mr. Hasan Murtaza

Counsel for the Respondent (s) : Mr. Rutik Panda, Adv. for R-1.
Mr. R.K. Mehta, Adv.
Mr. David A. &
Mr. Antaryami Upadhyay, Adv. for R-3

ORDER

Mr. R.K. Mehta will be filing reply on behalf of GRIDCO during the course of the day. The State Commission has already filed its reply.

Post the matter for hearing on **15.11.2011.** In the meantime, the appellant is at liberty to file rejoinder.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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